

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

***SPECIALISED EDUCATIONAL PROGRAMME ON –
MOTOR ACCIDENT CLAIM CASES***
(Through online and other modes of telecommunications including Videoconferencing)

DATE: 17th October, 2020

PROGRAMME

SESSION	TIME	TOPICS
I	10.30 am to 12.00 noon	<ul style="list-style-type: none">• Inaugural address and introduction about the programme• Introduction to Motor Accident Claims cases & D.A.R.• Assessment of compensation in personal injury cases• Assessment of compensation in death cases & determination of future prospects <p>By: Shri Dharendra Singh, Faculty (Sr.), MPSJA</p>
TEA BREAK (12.00 noon to 12:15 pm)		
II	12.15 pm to 1.30 pm	<ul style="list-style-type: none">• Contributory and composite negligence• Pay & Recover <p>By: Shri Tajinder Singh Ajmani, O.S.D., MPSJA</p>

Note: The Time Table is subject to change as per exigencies.

DIRECTOR